

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

### BUDGET SESSION

MONDAY MARCH 9, 2015

### GOVERNMENT BUSINESS

1. National Anthem.
2. Address by the Governor under Article 176 of the Constitution of India.
3. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
4. Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to move:-  
*“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.*
5. The Speaker to announce the name of Members nominated by him to the Panel of Chairman under Rule 9(1).
6. **Dr. MUKUL SANGMA**, Chief Minister in-charge Mining and Geology to lay the Thirty Second Annual Report of the Meghalaya Mineral Development Corporation Limited for the year 2012-13.
7. **Dr. MUKUL SANGMA**, Chief Minister in-charge Commerce and Industries to lay the following Report of the Meghalaya Industrial Development Corporation Limited:-
  - (a) Thirty three Annual Report for the year 2003-2004.
  - (b) Thirty four Annual Report for the year 2004-2005.
  - (c) Thirty five Annual Report for the year 2005-2006.
  - (d) Thirty six Annual Report for the year 2006-2007.
  - (e) Thirty seven Annual Report for the year 2007-2008.
  - (f) Thirty eight Annual Report for the year 2008-2009.
  - (g) Thirty nine Annual Report for the year 2009-2010.
8. Shri CLEMENT MARAK, Minister in-charge Power to lay the Sixth Annual Report of the Meghalaya State Electricity Regulatory Commission 2012-2013.
9. Obituary References.

*Dated Shillong,  
the 5<sup>th</sup> March, 2015*

*Secretary,  
Meghalaya Legislative Assembly*